

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 252
126(ND)/2016

IN THE MATTER OF:

Mr. C.M. Narula

... Applicant/Petitioner

Versus

**M/s. CMD Paradesi Developers
Pvt,Ltd.& Ors.**

... Respondent

Under Section: 241/242

Order delivered on 20.01.2021

CORAM:

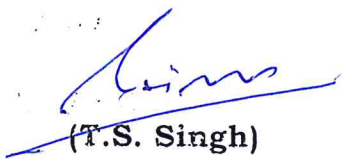
**SHRI. ABNI RANJAN KUMAR
SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotified to 20.04.2021


(T.S. Singh)
Court Officer